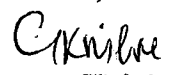


C. A. T. Bench, JAIPUR

Date of Order	Orders
M.A. 546/93 <u>15-3-94</u> Reply not liked 2 10/4	Applicant in person Mr. U.D. Sharma - Counsel for the respondents. The applicant seeks adjournment due to his Counsel ^{having} gone out of station, may be listed for admission on 25-4-94.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.)
<u>25-4-94</u> Relief satisfy provision	Sh. Tej Prakash Sharma, counsel for the applicant - Sh. U.D. Sharma, counsel for the respondents. The M.A. is allowed.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.) Copy sent to the app. and on 25.9.94 Sent <u>25.9.94</u> 3-5.94